

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.202/97

Wednesday this the 23rd day of February, 2000

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR. J.L. NEGI, ADMINISTRATIVE MEMBER

1. R. Srinivasan, Safai Karmachari,
(Carriage Cleaner)
Southern Railway, Erode.
2. P. Vel Murugan,
Safai Karmachari (Carriage Cleaner)
Southern Railway, Erode.
3. K. Balamurugan,
Safai Karmachari (Carriage Cleaner),
Southern Railway, Erode.
4. ~~R. Krishnan~~ R. Krishnan,
~~Safai~~ Safai Karmachari,
Southern Railway, Erode.
5. A. Sakthivel,
Safai Karmachari (Carriage Cleaner)
Southern Railway, Erode.
6. V. Magudeswaran,
Safai Karmachari, (Carriage Cleaner)
Southern Railway, Erode.
7. S. Tharuma Raj,
Safai Karmachari (Carriage Cleaner)
Southern Railway, Erode.
8. B. Babu,
Safai Karmachari (Carriage Cleaner)
Southern Railway, Erode.
9. K. Dhanapal,
Safai Karmachari (Carriage Cleaner)
Southern Railway, Erode.
10. R. Rajendran,
Safai Karmachari (Carriage Cleaner)
Southern Railway, Erode.
11. R.K. Murugan,
Safai Karmachari (Carriage Cleaner)
Southern Railway, Erode.
12. R. Kishore Kumar,
Safai Karmachari (Carriage Cleaner)
Southern Railway, Erode.
13. E. Mohammed Riyaz,
Safai Karmachari (Carriage Cleaner)
Southern Railway, Erode.

14. C. Ramesh,
Safai Karmachari (Carriage Cleaner)
Southern Railway, Erode.
15. S. Sakthivel,
Safai Karmachari (Carriage Cleaner)
Southern Railway, Erode.
16. C. Palani,
Safai Karmachari (Carriage Cleaner)
Southern Railway, Erode.
17. M. Chandra Mohan,
Safai Karmachari (Carriage Cleaner)
Southern Railway, Erode.
18. R. Boopathi,
Safai Karmachari (Carriage Cleaner)
Southern Railway, Erode.
19. B.P. Arumugam,
Safai Karmachari (Carriage Cleaner)
Southern Railway, Erode.
20. A. Mayovan,
Safai Karmachari (Carriage Cleaner)
Southern Railway, Erode.

Applicants

(By Advocate Mr. T.A. Rajan)

Vs.

1. Union of India represented by
the General Manager,
Southern Railway, Madras.
2. The Chief Personnel Officer,
Southern Railway, Madras.
3. The Divisional Railway Manager,
Southern Railway, Palakkad.

.. Respondents

(By Advocate Mrs. Sumati Dandapani)

The application having been heard on 23.2.2000, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

The applicants have filed this application for the following reliefs:

- (i) To direct the respondents to implement Annexure.AI and regularise the service of the applicants as Safai Karmacharies as they are doing the above job continuously for the administration;
- (ii) issue a declaration that the applicants are entitled for regular absorption in service under the Railway Administration by implementing Annexure.AI even though they have been engaged by private contractors;
- (iii) to quash Annexure.I order in so far as it directs to engage requisite number of Safair Karmacharie hailing from Sweeper communities only to carry out the safair karmacharies work; and
- (iv) to grant such other further reliefs that this Hon'ble Tribunal may deem fit and proper.

2. When the application came up for hearing today, learned counsel of the applicants states that the applicants may be allowed to withdraw this application with liberty to take up the matter before the proper forum prescribed under the Industrial Disputes Act. Liberty is granted and the application is dismissed as withdrawn. No order as to costs.

Dated the 23rd day of February, 2000

JL Negi
J.L. NEGI
ADMINISTRATIVE MEMBER

A.V. Haridasan
A.V. HARIDASAN
VICE CHAIRMAN

.4.

List of Annexure referred to:

Annexure AI: True copy of the Order
No.J/C.14/P/Cleanliness/Vol.3 dated 27.1.1997
of the third respondent.

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